NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/153/2016

NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION

: 397/398, 402, 403

S.No. Name (in Capital) Represented by

Signature

R. VIDHAR SHANKAIZ ADV. For Petitioner R. Violige Shonk

ORDER

Representing Counsel for the Petitioner present. No representation on behalf of the Respondent. Matter is adjourned for the appearance of the Respondent failing which appropriate order will be passed. Put up on 15.12.2017 at 10.30 A.M.

> -sel MEMBER (JUDICIAL)

ghk